

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 25 of 2018

Jyotilal Singh --- --- Appellant
Versus
Ushabala Devi --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant: Mr. Birendra Kumar, Advocate
For the Respondent: Mr. Dharmendra Kr. Maltiyar, Advocate

19 / 05.04.2021 Learned counsel for the Respondent seeks to obtain instruction in respect of offer of payment of lump-sum amount made by the appellant for settlement of the dispute outside the Court.

Accordingly, let the matter appear on 19.04.2021.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/